

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

14

T.C.P No. 423/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES: Arora Fibres Ltd.  
V/s.  
Nisa Industrial Services Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

TCP No. 423/ I&BP/NCLT/MB/MAH/2017

For the Petitioner Counsel has submitted that Form in accordance with the Insolvency & Bankruptcy Code has not yet been filed, therefore, list this matter for hearing on 24.7.2017 with a direction to the Petitioner to file Form before 15.7.2017 failing which the Petition will be abated.

List this matter on 24.7.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)